## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1.) SMAHEN PRADHAN

ABU.

YB. HSA ALVOCATES

FOR RESPONDENTS.

Joseph Kodianthara-Sa Counsel Exic Correia Aakash Rebello & Advocate Atul Desai

Kunjsta Slah i/b Kanga & Company Advocates De letetioner

## **ORDER**

## TCP No. 46/397-398/NCLT/MB/MAH/2007

The Counsel for the Petitioner as well as Respondents are present.

On completion of oral submissions by the Petitioner's Counsel, at his request, instead of pushing this hearing to the schedule already given to the Respondent's side, the Petitioner's Counsel is hereby accommodated to make his remaining submissions in between 1-2 hrs. on 05.01.2018.

List this matter on 05.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)